

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated : 12th May, 2026

No. 392 A : On being relieved of his present assignment, the services of Sri Jawed Alam, District & Additional Sessions Judge, Darbhanga is placed at the disposal of the State Government in the General Administration Department, Government of Bihar, Patna for his appointment to the post of Joint Secretary (Legal), Vigilance Department, Government of Bihar, Patna, on deputation basis for a maximum period of three years.

By order of the High Court,
Sd/- S.G.Mishra
Registrar General

Memo No..... / Dated, Patna theMay, 2026

Copy forwarded to the Principal District & Sessions Judge, Darbhanga for information and communication to Sri Jawed Alam with a direction to make over charge of his present office at Darbhanga immediately, on receipt of the notification of the State Government in the Department of General Administration, Patna, placing his services at the disposal of Vigilance Department, Government of Bihar, Patna as also the notification of the Vigilance Department, Government of Bihar, Patna appointing him as Joint Secretary (Legal), Vigilance Department, Government of Bihar, Patna and to join his new assignment soon thereafter.

By order of the High Court,
Sd/- S.G.Mishra
Registrar General

Memo No. 43708-724 / Dated, Patna the 12th May, 2026

Copy forwarded to the The Additional Chief Secretary, General Administration Department, Government of Bihar, Patna with reference to his Department's Notification No. 8280 dated 11.05.2026 / The Additional Chief Secretary to the Government of Bihar, Vigilance Department, Patna / I/C Secretary to the Government of Bihar, Law (Judicial) Department, Patna / The Accountant General, Bihar, G.E. 7, Birchand Patel Marg, Patna / The In-charge Officer, Finance (P.C.F.C), Bihar, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / Registrar (Establishment), Patna High Court, Patna / Registrar-I.T.-cum-C.P.C., Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / I/C Registrar-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Section Officer, Judicial Officers Service Record Room, Patna High Court, Patna / Section Officer, Monitoring Cell - II, Patna High Court, Patna / S.O. I/c A.D.(Misc) Section, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information.

By order of the High Court,


Registrar General